

FORM- G

INVITATION FOR EXPRESSION OF INTEREST

FOR SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED

(Under Sub- regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED CIN: U45206DL2003PTC119207 PAN: - AAICS6524Q
2.	Address of the registered office	Registered Office: 87A, Adhachini Sri Aurobindo Marg, South Delhi, New Delhi- 110017
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Nevli Village, Kullu, Himachal Pradesh
5.	Installed capacity of main products/ services	Hydro Power Plant 1.8MW (2 X 900 KW), Nevli Village, Kullu, Himachal Pradesh
6.	Quantity and value of main products/ services sold in last financial year	Revenue FY 2024-2025 (Unaudited)- Rs. 1.37 crore FY 2023-2024 (Audited)- Rs. 1.24 crore
7.	Number of employees/ workmen	16 (other than contractual staff)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an email to: ibc.srshp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending an email to: ibc.srshp@gmail.com
10.	Last date for receipt of expression of interest	08.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	18.09.2025
12.	Last date for submission of objections to provisional list	23.09.2025
13.	Date of issue of final list of prospective resolution applicants	03.10.2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.10.2025
15.	Last date of submission of resolution plans	07.11.2025
16.	Process email id to submit Expression of Interest	ibc.srshp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Applicable

Vikram Bajaj
Resolution Professional
Siri Ram Syal Hydro Power Private Limited
Registration Number: IBBI/IPA-002/IP-N00003/2016-2017/10003
Registered Address: 214, Tower A, Spazedge, Sector 47, Gurgaon - 122018
Email For Correspondence- ibc.srshp@gmail.com
Email: Registered with IBBI – bajaj.vikram@gmail.com
Date: 24.08.2025

**FORM- G PUBLICATION IN THE MATTER OF SIRI RAM SYAL
HYDRO POWER PRIVATE LIMITED ON 24.08.2025**

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED (Under Sub- regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED CIN: U45206DL2003PTC119207 PAN: - AAICS6524Q
2.	Address of the registered office	Registered Office: 87A, Adhachini Sri Aurobindo Marg, South Delhi, New Delhi- 110017
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Nevli Village, Kullu, Himachal Pradesh
5.	Installed capacity of main products/ services	Hydro Power Plant 1.8MW (2 X 900 KW), Nevli Village, Kullu, Himachal Pradesh
6.	Quantity and value of main products/ services sold in last financial year.	Revenue FY 2024-2025 (Unaudited)- Rs. 1.37 crore FY 2023-2024 (Audited)- Rs. 1.24 crore
7.	Number of employees/ workmen	16 (other than contractual staff)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL.	May be obtained by sending an email to: ibc.srshp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL.	May be obtained by sending an email to: ibc.srshp@gmail.com
10.	Last date for receipt of expression of interest	08.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	18.09.2025
12.	Last date for submission of objections to provisional list	23.09.2025
13.	Date of issue of final list of prospective resolution applicants	03.10.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.10.2025
15.	Last date of submission of resolution plans	07.11.2025
16.	Process email id to submit Expression of Interest	ibc.srshp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Applicable

Sd/-
Vikram Bajaj
Resolution Professional
Siri Ram Syal Hydro Power Private Limited
Registration Number: IBB/IPA-002/IP-N00003/2016-2017/10003
Registered Address: 214, Tower A, Spazedge, Sector 47, Gurgaon - 122018
Email For Correspondence- ibc.srshp@gmail.com
Email: Registered with IBB – bajaj.vikram@gmail.com
Date: 24.08.2025

FINANCIAL EXPRESS- 24.08.2025- Delhi and Chandigarh Edition-
<https://epaper.financialexpress.com/>

**FORM- G PUBLICATION IN THE MATTER OF SIRI RAM SYAL
HYDRO POWER PRIVATE LIMITED ON 24.08.2025**

प्रपत्र जी सिरी राम स्याल हाइड्रो पावर प्राइवेट लिमिटेड के लिए रुचि की अभिव्यक्ति हेतु आनंत्रण (भारतीय दिवालियापन और ऋणसोधनात्मता बोर्ड के विनियम 36ए के उप विनियम (1) के तहत) (कॉर्पोरेट व्यक्तियों के लिए दियाला समाधान प्रक्रिया) विनियम, 2016)	
प्रासंगिक विवरण	
1	पैन एवं सीआईएन/एलएलपी नं. के साथ कॉर्पोरेट देनदार का नाम: सिरी राम स्याल हाइड्रो पावर प्राइवेट लिमिटेड सीआईएन: U45206DL2003PTC119207 पैन: AAICS6524Q
2	पंजीकृत कार्यालय का पता: पंजीकृत कार्यालय: 87ए, अधविनी श्री अरविंदो मार्ग, दक्षिण दिल्ली, नई दिल्ली- 110017
3	वेबसाइट का यूआरएल: लागू नहीं
4	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं: नेवली गाँव, कुल्लू, हिमाचल प्रदेश
5	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता : जलविद्युत संयंत्र 1.8 मेगावाट (2x900 किलोवाट), नेवली गाँव, कुल्लू, हिमाचल प्रदेश
6	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य : राजस्व वित्त वर्ष 2024-2025 (अलेखापरीक्षित) — 1.37 करोड़ रुपये वित्त वर्ष 2023-2024 (लेखापरीक्षित)—1.24 करोड़ रुपये
7	कर्मचारियों/कामगारों की संख्या : 16 (संवैदा कर्मचारियों को छोड़कर)
8	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), लेनदारों की सूची, अधिक विवरण यूआरएल पर उपलब्ध हैं: ibc.srshp@gmail.com पर ईमेल भेजकर प्राप्त किया जा सकता है।
9	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यूआरएल पर उपलब्ध है: ibc.srshp@gmail.com पर ईमेल भेजकर प्राप्त किया जा सकता है।
10	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि: 08.09.2025
11	संभावित समाधान आवेदकों की अनंतिम सूची जारी करने की तिथि: 18.09.2025
12	अनंतिम सूची पर आपत्तियां जमा करने की अंतिम तिथि: 23.09.2025
13	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि: 03.10.2025
14	संभावित समाधान आवेदकों के लिए सूचना ज्ञापन जारी करने की तिथि, मूल्यांकन मैट्रिक्स और समाधान योजनाओं के लिए अनुरोध 08.10.2025
15	समाधान योजना प्रस्तुत करने की अंतिम तिथि 07.11.2025
16	रुचि की अभिव्यक्ति जमा करने के लिए प्रक्रिया ईमेल आईडी : ibc.srshp@gmail.com
17	एमएसएमई के रूप में कॉर्पोरेट देनदार की पंजीकरण स्थिति का विवरण लागू नहीं

हस्ता./—
विक्रम बजाज
रिजोल्यूशन प्रोफेशनल
सिरी राम स्याल हाइड्रो पावर प्राइवेट लिमिटेड
पंजीकरण संख्या: IBBI/PA-002/IP-N00003/2016-2017/10003
पंजीकृत पता: 214, टावर ए, स्पेन्सगे, सेक्टर 47, मुक्तगांव-122018
पत्राचार के लिए ईमेल: ibc.srshp@gmail.com
विनांक: 24.08.2025
आईसीबीआई के साथ पंजीकृत ईमेल: — bajaj.vikram@gmail.com